

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 13.01.2022 (THURSDAY)

COURT -II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 01 of 2022	Amazon.com NV Investment Holdings LLC Vs. Competition Commission of India & Ors.	Gopal Das Bhavan	Rishi Agrawala
2.	Competition App. (AT) No. 02 of 2022	All India Consumer Product Distributors Federation Vs. Competition Commission of India & Anr.	Heena George	Rishi Agrawala

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**By order of Hon'ble Chairperson
-sd/-
Registrar**